NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/(IB)/2017

NAME OF THE PETITIONER(S)

: SRI ADINATH ENTERPRISES

NAME OF THE RESPONDENT(S)

: RRP HOUSING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Downlaw Comprosent. Court for lemprosent.

ORDER

Mr. Aridas, Counsel for Petitioner present. Mr. Shrihari, Counsel for Respondent present and filed counter. He further submitted that they proposed for settlement and negotiations with the other side are under progress. Counsel for Petitioner is directed to make his submission in relation to the compliance to be made as per I&B Code, 2016 as per notification dated 29.06.2017. At request by both of the parties, time is enlarged. Put up on 07.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)